

(AS)

CENTRAL ADMINISTRATIVE TRIBUNAL

LUCKNOW BENCH

O.A. No. 286/91

Krishna Kapoor

Applicant

versus

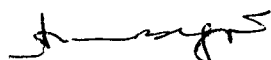
Union of India & others

Respondents.

Hon. Mr. Justice U.C. Srivastava, V.C.
Hon. Mr. A.B. Gorthi, Adm. Member.

(Hon. Mr. Justice U.C. Srivastava, V.C.)

Even today no one appears for the applicant. For the last several dates no one is appearing on behalf of the applicant. The learned counsel for the respondents states that this application has become infructuous and that the applicant has been transferred somewhere else. It appears that the applicant has no interest in pursuing the matter and in view of the statement made by the learned counsel for the respondents, this Original Application is dismissed for non prosecution.


Adm. Member.


Vice Chairman.

Shakeel/

Lucknow: Dated: 16.4.92.